

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 82 of 2008

With

Tax Appeal No. 81 of 2008

With

Tax Appeal No. 83 of 2008

The Commissioner of Central Excise, Ranchi (Jharkhand)

... .. Appellant (In all cases)

Versus

M/s Steel Authority of India Limited, Bokaro (Jharkhand)

... .. Respondent (In all cases)

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Mr. Ratnesh Kumar, Advocate
(In all cases)

For the Respondent :

Oral Order

18/Dated: 25.06.2020

Let these matters be listed before the Bench which is in
seisin of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)